



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 08<sup>th</sup> Jan 2025

### NOTICE

Please take notice that the following matters in Chennai Bench to be listed on 13.01.2025 will not be taken up on that day. The next dates of hearing are as follows:

S.No.	Case No.	Name of the Parties	Original date of Hearing	Next date of Hearing
1.	IA No. 961, 1287/2023 & 1069/2024 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor Trichy Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr	13.01.2025	16.01.2025
2.	IA No. 1121/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors  <b>WITH</b>	13.01.2025	16.01.2025
3.	Comp App (AT) (CH) (Ins) No. 330/2023 To dispense with IA No. 1001/2023 For Stay IA No. 1002/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	13.01.2025	16.01.2025

4.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator - Khaitan Electricals Ltd. & Anr.	13.01.2025	16.01.2025
5.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank <b>WITH</b>	13.01.2025	17.01.2025
6.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	13.01.2025	17.01.2025
7.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	13.01.2025	17.01.2025
8.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. <b>WITH</b>	13.01.2025	17.01.2025
9.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors.	13.01.2025	17.01.2025

10.	Comp App (AT) (CH) (Ins) No.347/2024 For Stay IA No. 951/2024	Maahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr.	13.01.2025	17.01.2025
11.	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O. Arumugasamy Vs T.R Mills Pvt. Ltd. & 15 Ors.  <b>WITH</b>	13.01.2025	20.01.2025
12.	TA (AT) No.12/2022 (CA (AT) No. 259/2018	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. <b>WITH</b>	13.01.2025	20.01.2025
13.	TA (AT) No. 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs M. Leela & 10 Ors. <b>WITH</b>	13.01.2025	20.01.2025
14.	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018)	M. Nagaraj Vs M. Leela & 13 Ors.  <b>WITH</b>	13.01.2025	20.01.2025
15.	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors.  <b>WITH</b>	13.01.2025	20.01.2025
16.	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs M Leela & 10 Ors.  <b>WITH</b>	13.01.2025	20.01.2025
17.	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs M. Leela & 8 Ors.	13.01.2025	20.01.2025

18.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	13.01.2025	21.01.2025
19.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Limited Vs Rajendran P R & Anr.	13.01.2025	21.01.2025
20.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr <b>WITH</b>	13.01.2025	21.01.2025
21.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Mr. Kakanatil Abdul Rahiman Siraj Mather <b>WITH</b>	13.01.2025	21.01.2025
22.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Mr. Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. <b>WITH</b>	13.01.2025	21.01.2025
23.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	13.01.2025	21.01.2025
24.	IA No. 1157/2024 (For Additional docs.) in TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.  <b>WITH</b>	13.01.2025	23.01.2025
25.	Comp App (AT) (CH) (Ins) No.245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Limited (Corporate Debtor) & 2 Ors. <b>WITH</b>	13.01.2025	23.01.2025

26.	IA No. 1206/2024 (For Amendment) in Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 For Clarification IA No. 1170/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors.  <b>WITH</b>	13.01.2025	23.01.2025
27.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors.  <b>WITH</b>	13.01.2025	23.01.2025
28.	Comp App (AT) (CH) (Ins) No.190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	13.01.2025	23.01.2025
29.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of ASR Engineering & projects Ltd. Vs Central Bank of India Ltd. Rep by Kamal Syed & Anr.	13.01.2025	24.01.2025
30.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd. (Under Liquidation)	13.01.2025	24.01.2025
31.	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024 To Adv. Hg. IA No. 1102/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	13.01.2025	24.01.2025

By the order of Hon'ble Member (Judicial)

Chennai Bench